

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/ 717/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

✓ Shri Aparesh chakravarty
Judge, Special Court for trial of
Sessions Case No.59(K) of 2011,
Kamrup (M), Guwahati.

Dated Guwahati, the 13th December, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter dated 11.12.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 1(one) day on 12.12.2018, has been ~~granted~~ / ~~rejected~~.

Yours faithfully,

JOINT REGISTRAR (VIGILANCE)

Ratan